

(iii) The Khalistan Liberation Force and all its manifestations

(b) The National Investigation Agency (NIA) has arrested 418 accused persons under UAPA during the last three years. However, the States Police also detain accused persons under UAPA, the details of which are not maintained by the Central Government.

(c) No, Sir.

(d) The Government has not released any person detained under UAPA. However, the data of persons detained under UAPA and released on the order of the competent courts is not maintained by the Government.

Ration allowance of personnel of security forces

2309. DR. SANTANU SEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the daily ration allowance of personnel of Central Security Forces and when was it last revised; and

(b) whether Government has any data on the causes of non-combat deaths of security forces personnel?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) The rate of daily Ration Money Allowance for Central Armed Police Forces Personnel is ₹ 97.85 per day. The rate was last revised *vide* order dated 07.08.2017.

(b) The CAPFs reported that Illness, Accident, Suicide etc. are some of causes of non-combat deaths of Security Forces personnel.

Benefits to paramilitary forces at par with defence forces

2310. SHRI SANJAY SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has announced in the media on 29th September, 2018 that the benefits available to defence personnel will be given to Central Armed Police Forces (CAPF) *i.e.* CRPF, BSF, ITBP, SSB (Sashastra Seema Bal), Assam Rifles and CISF at par;

(b) when was it announced in the media; and

(c) why notification has not been issued so far and the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) No press release, as such, was issued by Press Information Bureau (PIB) on 29th September, 2018 in this regard.

Cheating and touting against foreigners in NDMC area

2311. SHRI AHAMED HASSAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that cases of cheating and touting against foreigners by taxi/cab drivers have increased near five-star hotels in NDMC area of Delhi;

(b) if so, the year-wise details of such incidents reported and action taken against touts for the period 2014-18;

(c) whether Government has issued any order/policy for authorities responsible for law and order regarding restraint on bad behaviour by taxi/auto drivers in such area; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) As reported by Delhi Police, no case of cheating and touting against foreigners by taxi/cab drivers near five-star hotels in NDMC area of Delhi has been reported during the years 2014 to 2018 (upto 30.11.2018).

(c) and (d) Various measures taken by Delhi Police to ensure safety, security and prevention of harassment of tourists from touts, *inter alia* include, deployment of 15 Tourist Police Vans at prominent tourist places, setting up of Help Desk at the Airport/five-star hotels by the authorities concerned to help the passengers, display of posters at the tourist places to make the tourists aware about the various initiatives taken by Police for safety of passengers and prevention of touting, deployment of staff (both civil and uniform) at arrival and departure terminals of Airport and at all the tourist places in the vicinity of five-star hotels, secret watch to prevent touting and taking legal action as per the existing law against touts.

Relief package for Gaja cyclone

2312. SHRI A. VIJAYAKUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that coastal Tamil Nadu was severely affected by Gaja cyclone;